

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO-1482**  
ANSWERED ON-28/07/2023

**BLOOD MONEY FOR DEATH ROW INMATE**

1482. ADV. DEAN KURIAKOSE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the Government has received any request to intervene in favour of Mrs. Nimisha Priya, who is on death row in Yemen; and
- (b) if so, the details thereof;
- (c) whether the Government has taken any action to ensure that blood money is paid to ensure the safe release of Mrs. Nimisha Priya; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a & b) Government has received some representations, including from civil society, regarding the case of Ms. Nimisha Priya, an Indian nurse who was awarded death penalty in Yemen.

(c & d) Government accords the highest priority for the welfare of Indians abroad and provides all possible support to those who fall in distress including in the instant case. Government of India has provided assistance in the case including by seeking consular access to Ms. Nimisha Priya in jail and providing a lawyer to represent her case from the Indian Community Welfare Fund (ICWF).

Further issues of any payment should arise only after the legal formalities including in the Supreme Court in Yemen are exhausted.

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